26. ALL INDIA RADIO, CIVIL CONSTRUCTION WING (GROUP 'A' AND 'B' POSTS) RECRUITMENT RULES, 1988¹

G.S.R. 370 (New Delhi, the 28th March, 1988).—In exercise of the powers conferred by the proviso to Article 309 of the Constitution, and in pursuance of the All India Radio, Civil Construction Wing (Class I and Class II Post) Recruitment Rules, 1975, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to Group 'A' and Group 'B' Post in the Civil Construction Wing of All India Radio, in the Ministry of Information and Broadcasting, namely:—

- 1. Short title and commencement.—(1) These rules may be called the All India Radio, Civil Construction Wing (Group 'A' and Group 'B' Posts) Recruitment Rules, 1988.
- (2) They shall come into force on the date² of their publication in the Official Gazette.
- 2. Number of posts, classification and scale of pay.—The number of said posts, their classification and the scales of pay attached thereto shall be as specified in Columns 2 to 4 of the schedule annexed to these rule.
- 3. Method of Recruitment, age limit, qualification etc.—The method of recruitment, age limit, qualifications and other matters relating to the said posts shall be as specified in Columns 5 to 14 of the schedule.
- 4. Liability to serve in the Defence Services.—Any person appointed to the post for which a degree in engineering/architecture (or equivalent qualification) is the minimum qualification shall, if so required, be liable to serve in any Defence Service or post connected with the Defence of India for a period of not less than four years including the period spent on training, if any, provided that such person:
 - (a) shall not be required to serve as a foresaid after the expiry of ten years from the date of appointment;
 - (b) shall not ordinarily be required to serve as aforesaid after attaining the age of forty-five years.
 - 5. Disqualifications.—No person,—
 - (a) who has entered into or contracted a marriage with a person having a spouse living; or
 - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said posts:

with effect from 30-4-1988.

^{1.} Gazetted of India, Part II, Section 3 (i) page, 1426, dated 30-4-1988.

Provided that the Central Government, may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

- 6. Power to relax.—Whether the Central Government is of the opinion that it is necessary or expedient so to do, it may be order, for reasons, to be record in writing and in consultation with the Union Public Service Commission relax any of the provisions of these rules with respect to any class or category of persons.
- 7. Saving.—Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the candidates belonging to the Schedule Castes, the Scheduled Tribes, the ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE

Name of post	No. of post	Classification	Scale of pay
1	2	3	4
1. Senior Architect	3 (1988) Subject to variation dependent on workload	General Central Service Group 'A' Gazetted Non- Ministerial	Rs. 3700-125- 4700-150-5000.

5	6	7	
Whether selection post or non-section	Age limit for direct recruit	Whether benefit of added years of service admissible under Rule 30 of the C.C.S (Pension) Rules 1972.	
. 8	9	10	
Selection	Not applicable	Not applicable.	
Educational and other qualifications required for direct recruits	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees		
Not applicable	Not applicable	Not applicable	

11			12
Method of rectt. whether promotion or by deputation/the vacancies to be filled by v	transfer & percen	or by tage o	In came of rectt. by promotion/ f deputation/transfer, grades from which promotion/deputation/ transfer, to be made.

13	1/
By promotion failing which by transfer on deputation a DPC exists what is it composition	Promotion: Architect with 5 years regula service in the grade. Transfer or deputation: Officers under the Central Govt failing which officers of the State Govts: (a) (i) holding analogous posts or a regular basis; (ii) Architects with 5 years regular service in the post in the scale of Rs. 3000-4500 or equivalent; and (b) Registered with the Council of Architecture and also be Graduate in Architecture or must possess equivalent qualifications. (The departmental officers in the feeder category who are in the direct line or promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion. Period of deputation in another excadre post held immediately preceding this appoinment in the same or some other organisation/department of the Central Govt. shall ordinarily not exceed 3 years). Circumstances in which UPSC is to be consulted in making recruitment.
"A" DPC (for considering promotion) consisting of:— Chairman/Member	UPSC—Chairman
Joint Secretary, Ministry of I & B—Member.	
Chief Engineer, AIR—Member.	
Chief Engineer, Doordarshan—Member.	
Chief Engineer (Civil), Civil Construction Wing— Member.	
DPC (for considering confirmation) consisting	
Joint Secretary, Ministry of I & B—Chairman.	
Chief Engineer, AIR—Member.	
Chief Engineer, Doordarshan—Member.	
Chief Engineer (Civil) Civil Construction Wing—	

Note.—The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission a fresh meeting of the DPC to be presided over by the Chairman or a member of the UPSC shall be held.

1	2		. 3		4
2. Superintending Surveyor of Works (Electrical)/Superintending Engineer (Electri- cal)	1 (1988) Subj variation d dent on wo load	epen-	Services,	Group red Non-	Rs. 3700-125-4700- 150-5000
5		6			7
Selection	Not ap	plical	ole		Not applicable
8	r olds	9			10
Not applicable	Not ap	plical	ole		Not applicable
11				12	2
By promotion, failing which deputation	by transfer on	Exec Wor serv	utive Eng	rical) w grade.	lectrical/Surveyor of ith 5 years regular
			ers under		
) holding ;; ii) with 5; coale of Rs. cossessing departme are in the cigible for ceputation be eligi bintment itation incother ex-	years reg 3000-450 degree in ntal offici direct line considera Similarl ble for by pro- cluding po-	pus posts on a regular ular service in posts in 100 or equivalent: and Electrical Engineering ers in feeder category of promotion will not ation for appointment y, deputationist shall consideration for amotion. Period of period of deputation st held immediately ement in the same or

1	2	2 3		
4. Architect	9 (1988) Subject to variation dependent on workload	General Central Service Group 'A' Gazetted, Non Ministerial	Rs. 3000-100-3500- 125-4500.	
5	4			
		6	7	
Selection	Not exceeding 35 ye	No		
(Relaxable for Govt. servants upto 5 years in accordance with the instructions or orders issued by the Central Govt.)				
Note; The crucial date for determining the age limits shall be the closing date for receipt of application from candidates in India (other than those in the Andaman and Nicobar Islands and Lakshadweep)				

8	9	10
Essential:	Not	Two years for promotees
 (i) Decrees in Architecture of a recognised University or equivalent. (ii) 5 years experience in the profession. (iii) Registered with the Council of Architecture. 	applicable	officers and one year of direct recruits.
Note 1 Qualifications are relaxable at the discrection of the UPSC in case of candidate otherwise well qualified.		
Note 2. The qualifications requiring experience is are relaxable at the discretion of the UPSC in the case of candidates belonging to the Scheduled Casts and Scheduled Tribes if, at any of selection, the UPSC is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be candidate to fill up the vacancies reserved for them.		

11	12			
50% by promotion, failing which by transfer or deputation,	Promotion., Out of 50% quota by promotion (as in (i) of column (11).			
(ii) 50% by direct recruitment	(i) 66-2/3% posts to be reserved for promotion from the grade of Deputy Architect with 5 years regular service in the grade, and			
	(ii) 33-1% posts to be reserved for promotion from the grade of Assistant Architect and Technical Officer registered with the Council of Architectures with 8 years regular service in the respective grade.			

Transfer	on	deputation	
Harmici	OIL	deputation	

Officers under the Central Govt. falling which Officer of the

State Govt:

- (a)(i) holding analogous posts on regular basis; or
- (ii) with 5 years regular service in the post in the scale of Rs. 2200-4000; or
- (iii) with 8 years regular service in the post in the scale of Rs. 2000-3500; and
- (b) possessing degree in Architecture of equivalent and also registered with the Council of Architecture.

(The departmental officers in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationist shall not be eligible for consideration for appointment by promotion. Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/Department of Central Government shall ordinarily not exceed 3 years).

13

14

Group 'A' DPC (for considering promotion consisting of :

considering promotion Consolation with the UPSC is necessary while making direct recruitment and when State Government officers are involved while selecting an officer on deputation.

- 1. Chairman/Member UPSC —Chairman.
- 2. Joint Secretary, Ministry of I & B Member.
- 3. Chief Engineer, All India Radio Member.
- 4. Chief Engineer, Doordarshan Member.
- Chief Engineer (Civil), Civil Construction Wing Member.

Group 'A' DPC (for considering confirmation) consisting of :

- Joint Secretary Ministry of I & B Chairman.
- 2. Chief Engineer, All India Radio Member.
- 3. Chief Engineer, Doordarshan Member.
- Chief Engineer (Civil), Civil Construction Wing Member.

Note:—The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a member of the UPSC shall be held.

1	2		3	4			
6. Executive Engineering (Civil)/Surveyor of Works (Civil) Engineer Officer to Chief Engineer (Civil).	to variation depen-Servi		Group 'A' d. Non-	4500.			
				VERT CHILDREN PARTS			
5	6			7			
Selection	Not app	licable		Not applicable			
				CHARLES A MARKET			
8	9			10			
Not applicable	Not appl	icable		Two years.			
11		Mente.	12	au dista Kumara 1950n			
By promotion failing which by transfer on deputation	Assistant Executive Engineer (Civil) with 5 years regular service in the grade of Assistant Engineer (Civil)/Assistant Surveyor of Works (Civil)/ Engineer Assistant to Superintending Engineer/Superintending Surveyor of Works (Civil) with 8 years regular service in the grade and possessing a degree in Civil Engineering.						
	Transfer on deputation:						
	Officers under the Central Government failing which the officers in the State Governments.						
	(a) (i) holding analogous posts on a regular basis; or						
	(ii) with 5 years regular service in posts in the scale of Rs. 2200-4000 or equivalent; or						
	(iii) with 8 years regular service in posts in the scale of Rs. 2000-3500 or equivalent; and						
	for appointment shall not be eligil promotion. (Perio deputation in ar preceding this approximation of the promotion of the p	cers in the control on depute for control of depute for control of depute for exponential of the control of the	ne feeder of the least to the l	vil Engineering. (The category who are in the ligible for consideration imilarly, deputationists on for appointment by including the period of lost held immediately a same or some other all Government shall			
13				14			
'A' DPC (for conside	ring promotion) co	onsisting	necessary officer on				

- 1. Chairman/Member UPSC —Chairman.
- 2. Joint Secretary, Ministry of I & B -Member.
- 3. Chief Engineer, All India Radio Member.
- 4. Chief Engineer, Doordarshan Member.
- 5. Chief Engineer (Civil), Civil Construction Wing Member.

Group 'A' DPC (for considering confirmation) consisting of:

- 1. Joint Secretary Ministry of I & B Chairman.
- 2. Chief Engineer, All India Radio Member.
- 3. Chief Engineer, Doordarshan Member.
- 4. Chief Engineer (Civil), Civil Construction Wing Member.

Note:—The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a Member of the UPSC shall be held.

1		2		3			4
	6(1988) variation on workl	depend	ent	General Service G Gazetted. Ministeria	roup 'A' Non-	4000.	2200-75-2800-EB-100-

5	. 6	7
Not applicable	Not exceeding 35 years. Note exceeding 35 years. Note: The crucial date for determining the age limit shall be the closing date for candidates in India (other than those in Andaman and Nicobar Islands and Lakshadweep).	No

	8				9		10
Essential				a Al III	Not applie	cable	One year.
(i) Degree in Architecture of a recognised University or equivalent.							
(ii) Registered with	Council	of Architectu	re.				
(iii) 2 years experien	ce in th	e profession.					
Note: 1. Qualification of the UPSC in the qualified.	ions are case of	relaxable at candidates o	the disc therwis	cretion se well			
Note: 2. The qualis/are relaxable at the of Scheduled Castes of selection, the UP number of candidates the requisite experiential up the vacancies	e discre and Sch SC of t s from th nce are s	tion of the UP eduled Tribe i the opinion t ese communit not likely to b	SC in the f, at any hat suffices possible.	ne case y stage ficient sessing			
	11					12	
By dire	ct recru	itment.			Not applicable.		
	13					14	
Group 'A' DPC (for consisting of :				Consul while i	ltation with naking dire	the U	JPSC necessary uitment.
L Joint Secretary Mir							
2 Chief Engineer, All	l India I	Radio — Merr	ber.				(M) (A) (S) (A) (A) (A) (A) (A) (A) (A) (A) (A) (A
Chief Engineer, Do	ordarsh	an — Membe	er.				
Chief Engineer Ing — Member.	(Civil),	Civil Constr	uction				
Note:—The ent to the Commission, a Commission, a Chairman or a mer	ission t a fresh	or approva meeting o	I. If, ho of the	oweve DPC	r, these ar to be pre	e not	approved by
1		2		3			4
Assistant Executive 1(1988) Subject to Gener variation dependent Group on workload Non-N			Group	al Cent 'A' Iinister	Gazetted.	Rs. 22 100-40	00-75-2800-EB- 00.
5	5 6					r	7
Not applicable		Not excee		vears	7 No		
(Relaxable for C Servants upto 5			for Go oto 5 with or orde	vernme years h t	in he ed	11	

Note: The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (other than those in Andaman and Nicobar Islands and Lakshadweep). 8 Essential: Not applicable (i) Degree in Electrical Engineering from a recognised University or equivalent. OR Pass in Sections A and B of the Associate Membership Examination of the Institution of Engineers (India). (ii) 2 years experience in the profession. Note: 1. Qualifications are relaxable at the discretion of the UPSC in the case of candidates otherwise well qualified. Note: 2. The qualification (s) regarding experience is/are

	The state of the s	
10	11	12
One year	By direct recruitment	· Not applicable

relaxable at the discretion of the UPSC in the case of candidates belonging to Scheduled Castes and Scheduled Tribe if, at any stage of selection, the UPSC of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancies reserved for them

13	14
Group 'A' DPC (for considering confirmation) consisting of :	Consultation with the UPSC is necessary while making direct recruitment.
1. Joint Secretary Ministry of I & B — Chairman.	
2. Chief Engineer, All India Radio — Member.	
3. Chief Engineer, Doordarshan — Member.	
4. Chief Engineer (Civil), Civil Construction Wing — Member.	

Note:—The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a Member of the UPSC shall be held.

		- 2	3		4
). Assistant Executiv Engineer (Civil)	ve 1* (1988 variatio on worl	n dependent	General Central Group 'A' G Non-Ministerial	azetted.	Rs. 2200-75-2800- EB-100-4000.
5			6		7
Not applicable Not exceeding 35 years. (Relaxable for Go Servants upto 5 years in accordance instructions or orders issued by the Government).					ne
	Note: The limit shall application those in Lakshadw	of an			
	8				9
Essential:				N	lot applicable.
Membership Exam (India). (ii) 2 years experien	nce in the f	ield of Civil I	Engineering.		
Note 1.—Qualificatures in the case of the case of the case of the case of the candidates belong scheduled Tribe if, the opinion that su communities possessiblely to be available them.	f candidate ification (siliscretion of ging to t at any stag fficient nur essing the	es otherwise of the UPSC the Schedule ge of selectional requisite exp	x perience is/are in the case of ed Castes and n, the UPSC is of clates from these perience are not		
Note 2.—The qual relaxable at the dicandidlates belong Scheduled Tribe if, the opinion that su communities posselikely to be available.	f candidate ification (siliscretion of ging to t at any stag fficient nur essing the	es otherwise of the UPSC the Schedule ge of selectional requisite exp	x perience is/are in the case of ed Castes and n, the UPSC is of clates from these perience are not		12
UPSC in the case on Note 2.—The qual relaxable at the disancidates belong Scheduled Tribe if, the opinion that su communities posselikely to be available.	f candidate ification (siliscretion of ging to t at any stag fficient nur essing the	es otherwise value of the UPSC the Schedule ge of selection and requisite exp	experience is/are in the case of ed Castes and n, the UPSC is of clates from these perience are not cies reserved for	Not ap	12 plicable
UPSC in the case o Note 2.—The qual relaxable at the d candidates belong Scheduled Tribe if, the opinion that su communities posse likely to be available. 10	f candidate ification (s liscretion of ging to t at any stag fficient nur essing the ole to fill u	es otherwise value of the UPSC the Schedule ge of selection requisite expurite expur	experience is/are in the case of ed Castes and n, the UPSC is of clates from these perience are not cies reserved for	Not ap	olicable
UPSC in the case o Note 2.—The qual relaxable at the d candidates belong Scheduled Tribe if, the opinion that su communities posse likely to be available. 10	f candidate ification (s) liscretion of ging to t at any stag fficient nur essing the ole to fill t	regarding e. of the UPSC the Schedule ge of selection niber of candi requisite exp p the vacano	x perience is/are in the case of ed Castes and n, the UPSC is of clates from these perience are not cies reserved for	Consul is necessary	
UPSC in the case o Note 2.—The qual relaxable at the d candidlates belong Scheduled Tribe if, the opinion that su communities possilikely to be available them. 10 One year	f candidate ification (s liscretion or ging to t at any stag fficient nur essing the ole to fill u	es otherwise value of the UPSC the Schedule ge of selection in requisite expupithe vacance. Ely direct records and confirmed the confirmed th	Avell qualified. Experience is/are in the case of ed. Castes and not the UPSC is of clates from these operience are not cites reserved for the cites reserved for the ultiment the consisting at tion) consisting	Consul is necessary	olicable 14 tation with the UPS essary while makin

		AL.	L INDIA JENV	ICES WANUAL	-		ĮSCII
3. Chief Engineer,	Doordar	shan —	Member.				
4. Chief Enginee Member.	r (Civil), Civil	Construct	ion Wing —			
Note.—The procees shall be sent to the these are not appropriate to be Member of the UP	e Commoved by preside	ission fo the Com ed over	or approva nmission, a by the C	l. If, however, fresh meeting			
1			2	3			4
10. Assistant Engineer (Civil)/ Assistant Surveyor of Works (Civil)/ Engineer Assistant to Superintending Engineer (Civil)/Superintending Surveyor of Works (Civil)			1-11-11				
5				6			7
Selection				r the Engineer y the Commiss		vices	No
As laid down in R Engineering Examination cond Commission	services	No bu diplom	t must p a in Civil I cognised	ossess atleast Engineering fro	a		
	11	•			1.0		
(i) 60% by prom transfer on deputa direct recruitmen Services Examinati sion, and	otion, fation and t throu	d falling gh Eng	both by (gineering I	i) Junior Engin Engineering wit	neers ho	lding d	legree in Civi ılar service ir
(ii) 40% by dire Engineering Servio the Commission	ect recru ces Exan	uitment nination	held by C	Civil Engineer	ing withe gr	rith 8 rade.	years regular Transfer or Govt. failing
(number of the program)			(E	i) holding anal	ogous p neers ho with 5	osts on OR olding o	regular basis

(iii) Junior Engineers holding diploma in Civil Engineering with 8 years regular service in the grade.
(The departmental officers in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationist shall not be eligible for consideration for appointment on deputation. Period of deputation including period of deputation in another ex-cadre post held immediately proceeding this appointment in the same or some other organisation/department of the Central Govt. shall ordinarily not exceed 3 years.

13 14 Group 'B' DPC (for considering promotion) Consultation with the UPSC consisting of: necessary while selecting an officer on deputation when State Govt. Officers are involved. Engineer-in-Chief—Chairman. Director (A & F)—Member. 3. Chief Engineer (Civil)—Member Group 'B' DPC for considering confirmation consisting of: Engineer-in-Chief—Chairman. Director (A&F)—Member. 3. Chief Engineer (Civil)—Member., Note: -The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a member of the UPSC shall be held.

1	2	3	4
11. Assistant Architect	variation dependent	General Central Service Group 'B' Gazetted. Non- Ministerial.	Rs. 2000-60-2300-EB-75- 2300-100-3500.

5			6		-10			7
Selection	upto 5 yea	eding years. (Relaxable for Government Servants ars in accordance with the instructions or orders the Central Government).						
	be the clos	ing da se in	icial date for d ite for receipt (Andaman	of app	lication	s in India (other	
		8				9		10
Essential:				<u>, </u>		Not applic	able	Two years for direct recruits.
equivalent. (ii) Register	in Architectur with Counci ar experience	l of A		Jniver	sity or			
			axable at the andidates oth					
relaxable at Scheduled (selection, the number of c the requisit	t the discreti- Castes and Sc he UPSC is candidates fro	on of hedule of the m the are no	egarding expe the UPSC in ed Tribes if, at e opinion th se communitie of likely to be or them.	the of any sat su	case of tage of fficient sessing			
	11					12		
By transferecruitment		which	by direct	the C	Council ee in	of Architec	cture e of	registered with and possessing a recognised
	1 .;		2			3	-	1
13. Assistant Engineer (Electrical)/Assistant Surveyor of to variation dependent Works) (Electrical) Engineer dent on workload. 'B'			Service 'B'	al Central		4 2000- 63-2300- 75-2300-100-3500.		
								1
Selection 5	-	As lai	d down in the	6	les for	Engineerin	a l	7 No.
	As laid down in the rules for Engineering Services Examination conducted by the LJPSC						140.	

8	9	10	
As laid down in the rules for Engineering Services Examination conducted by UPSC	No 2 years for direct recrui		
11		12	
direct recruitment through Engineering	(i) Junior Engineer (Electrical) Holding degree in Electrical Engineering with 5 years regular electrical in the grade.		
	which the off (i) holding ar or (ii) Junior En in Electrical service in the (iii) Junior En in Electrical service in the in the feeder of promotic consideration Similarly, de consideration Period of of deputation immediately the same department	er the Central Government failing ficers of the State Government., halogous post on a regular basis gineer (Electrical) holding degreengineering with 5 years regular grade. In gineer (Electrical) holding diploment of the departmental officer category who are in the direct limit on will not be eligible for appointment on deputation eputation including period of the category this appointment or some other organisation of the Central Govt. shape of the central Govt.	

13	14
Group 'B' DPC (for considering promotion) consisting:	Consultation with the UPSC is necessary while selecting an officer on deputation when State Govt. officers are involvd.
1. Engineer-in-Chief—Chairman.	
2 Director (A & F) DG: AIR—Member.	
3. Chief Engineer (Civil) Civil Construction Wing— Member	-

Group 'B' DPC (for considering confirmation) consisting of :

- 1. Engineer-in-Chief—Chairman.
- 2. Director (A&F)DG & AIR—Member.
- 3. Chief Engineer (Civil) Civil Construction Wing-Member

Note:—The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a Member of the UPSC shall be held.

1	2	3	4
Assistant Grade I	variation dependent	General Central Service Group 'B'. Non-Gazet- ted Non-Ministerial.	Rs. 1640-60-2600-EB-75-2900.

5	6	7
Section	Not applicable	Not applicable

8	9	10
Not applicable	Not applicable	Not applicable
By promotion failing which by transfer on deputation :	Promotion:	
Note: The suitability of the regular holders of the post of Draftsman grade I before upgradation of the post of Architectural Assistant Grade I will be initially assessed by the Commission for appointment to the regular post of Architectural Assistant Grade I and if assessed suitable they shall be deemed to have been appointed to the post on regular basis from the date the promultation of these rules.	with 5 years regular service in the grade. Regular service sundered by all architectural Draftsman in the respective grades before being redesignated as Architectural Assistant, to be counted. Transfer on deputation: Officers of the Central Govt failing which officers of the State Govts (a) (i)	
	(ii) with 5 years regular service in post in the scale of Rs. 1400-2300 or equivalent: and	

possessing diploma Architectural Assistantship of 3 years from a recognised Institute or intermediate in Architecture from a recognised institute. The departmental officers in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion. Period of deputation including period of deputation in another ex-cadre post held immediately proceeding this appointment in the same or some other organisation/department of the Central Govt. shall ordinarily not exceed 3 years)

13	14	
Group 'B' DPC (for considering promotion) consisting of : 1. Senior Architect — Chairman. 2. Architect — Member.	Consultation with the UPSC is necessary while selecting an officer on deputation which State Govt. officers are involved.	
Group 'B' DPC for considering confirmation consisting of :	E-steam managements	
1. Senior Architect — Chairman.		
2 Architect — Member.	Mark in without set and	
Note: The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a Member of the LPSC shall be held.		